

(d) if so, the action taken by Government against this misuse?

The Minister of Home Affairs (Shri Y. B. Chavan): (a) and (b). Under the merger Agreements and Covenants the Rulers of former Indian States were guaranteed the continuance of privileges they enjoyed prior to 15th August, 1947. Some of the Rulers had the privilege of free supply of electricity for their private residences. The privilege was meant to be for domestic use only.

(c) Government have no information in this regard.

(d) Does not arise.

Service Conditions of Secondary School Teachers

*654. **Shri P. C. Adichan:**
Shri M. Meghachandra:
Shri Dhireswar Kalita:

Will the Minister of Education be pleased to state:

(a) whether the All-India Secondary Teachers' Federation has demanded uniform service conditions for teachers all over the country;

(b) whether Government have considered this demand; and

(c) if so, the action proposed to be taken in this connection?

The Minister of State in the Ministry of Education (Shri Bhagwat Jha Azad): (a) Yes, Sir.

(b) and (c). The ultimate responsibility for laying down service conditions for secondary and other categories of teachers is that of the State Governments. While the Central Government supports the concept of parity in the service conditions of teachers working under Government and non-Government managements in the same State, it does not consider the enforcement of uniform service conditions in different parts of the country to be a practicable proposition.

College Teachers in Manipur

*655. **Shri M. Meghachandra:**
Shri Dhireswar Kalita:

Will the Minister of Education be pleased to state:

(a) whether the Manipur Government had asked for Central assistance in enhancing the pay-scales of teachers of Government aided colleges in the State;

(b) if so, the nature and extent of assistance asked for;

(c) whether any assistance has been given to the State Government in this connection; and

(d) if so, the details thereof?

The Minister of Education (Dr. Triguna Sen): (a) No, Sir.

(b) to (d). Do not arise.

दिल्ली टेलीफोन निर्देशिका का हिन्दी संस्करण

* 656. **श्री मोल्हू प्रताप :**
श्री महाराज सिंह भारती :
श्री रवि राय :
श्री यशवन्त सिंह कुशवाह :

क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार राजधानी में टेलीफोन निर्देशिका का हिन्दी संस्करण प्रकाशित करने का है ; और

(ख) यदि हां, तो इस संस्करण के कब तक प्रकाशित हो जाने की संभावना है ?

संस्कृत-कार्य तथा संचार विभाग में राज्य मंत्री (श्री इ० कु० गुजराल) : (क) जी हां ।

(ख) कोई निश्चित समय नहीं बताया जा सकता । दिल्ली टेलीफोन निर्देशिका काफी बड़ी पुस्तक है । उसके प्रनुवाद और

मुद्रण में पर्याप्त काम करना पड़ेगा। उसे यथा समय शीघ्र प्रकाशित करने के प्रयत्न किये जा रहे हैं।

National Youth Board

*658. **Shri S. Kundu:**
Shri Lakhan Lal Kapoor:

Will the Minister of Education be pleased to state:

(a) whether the Planning Commission has recommended the formation of an autonomous National Youth Board on the pattern of Social Welfare Board;

(b) if so, the steps Government have taken to constitute such a Board; and

(c) if not, the reasons therefor?

The Minister of State in the Ministry of Education (Shri Bhagwat Jha Azad): (a) The Planning Commission sent the Ministry of Education the recommendations of the Working Group on Youth Services which suggested the setting up of a National Youth Board.

(b) and (c). The proposal was examined by Government and since the setting up of an Independent National Youth Board would involve considerable expenditure, Government decided to defer consideration of the proposal.

Supply of Information to State Governments

*659. **Dr. Ranen Sen:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that his Ministry used to send special weekly reports to the State Governments to keep them informed about the national and international developments and anti-Government activities of certain groups and parties;

(b) whether these have been stopped after the Fourth General Elections; and

(c) if so, the reasons therefor?

The Minister of Home Affairs (Shri Y. B. Chavan): (a) to (c). The special weekly reports previously issued to the State Governments on national and international developments have been replaced by special fortnightly reports, for reasons of administrative convenience.

अन्तर्राष्ट्रीय अध्ययन सम्बन्धी भारतीय स्कूल (इंडियन स्कूल आफ इन्टरनेशनल स्टडीज)

*660. श्री मधु सिमये :
डा० राम मनोहर लोहिया :
श्री जार्ज फरनेन्डीज :
श्री सिद्धेश्वर प्रसाद :
श्री मुन्निका सिंह :
श्री हिन्मत्तसिंहका :
श्री रवि राय :
श्री श्री० प्र० त्यागी :
श्री हेम बरुआ :
श्री कंबर लाल गुप्त :
श्री निहाल सिंह :
श्री इन्द्रजीत गुप्त :
श्री जे० एच० पटेल :
श्री ही० ना० मुकर्जी :

क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि अन्तर्राष्ट्रीय अध्ययन सम्बन्धी भारतीय स्कूल के एक छात्र, श्री वैदिक ने उस स्कूल की विद्या परिषद को एक आवेदन-पत्र में प्रार्थना की है कि वह उसके परीक्षा पत्रों का मूल्यांकन न किये जाने तथा उसको स्कूल से निकाल दिये जाने के मामले में अपने निर्णय पर पुनर्विचार करे;

(ख) क्या यह भी सच है कि उन्होंने श्री वैदिक को आग्रहासन दिया था कि उसे किसी भी प्रकार की हाथि नहीं होने दी जायेगी;